NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.19/2018 and 22/2018 IN CP (IB) No.123/Chd/CHD/2017

In the matter of:

Phoenix Arc Private Limited. ... Applicant/ Financial Creditor

Vs.

Sarbat Cotfab Private Limited.Respondent/Corporate Debtor

Present: Mr. Suresh Dutt Dobhal, Mr.Manish Jain, Ms.Divya Sharma and

Ms. Sonakshi Dhiman, Advocates for petitioner.

Mr.Sangram Patnaik and Mr.Rajiv Gupta, Advocates for

respondent.

Rejoinder has been filed copy of which has been supplied to the learned counsel for respondent. The respondent has also filed additional documents vide Diary No.217 dated 18.01.2018 with affidavit and copies of the orders passed by Hon'ble High Court of Allahabad, National Consumer Disputes Redressal Commission, two Civil Suits and order dated 08.12.2017 passed by Hon'ble Supreme Court. Copies have already been supplied to the counsel opposite. The same be taken on record.

Arguments heard. Reserved.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 19, 2018